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## JUTE MILLS IN BIHAR. ANDHRA AND ORISSA

182. SHRI R. P. KHAITAN : Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up jute mills in the jute growing areas in the State of Bihar, Andhra Pradesh and Orissa; and
- (b) if so whether they will be in the public sector or private sector?

THE DEPUTY MINISTER IN THE INISTRY OF FOREIGN TRADE MINISTRY FOREIGN (CHOWDHARY RAM SEWAK): (a) and (b) An application from a private party for a licence for setting up a new jute mill in Orissa, is under technical scrutiny. There is no other proposal from Bihar and Andhra Pradesh for new jute mills either in the public or private sectors.

## SURVEY OF NARMADA VALLEY PROJECTS IN MADHYA PRADESH

- 183. SHRI **SWAISINGH** SISODIA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the detailed survey of Nar mada Valley Projects in Madhya Pradesh is proposed to be undertaken by the Central Government; and
- (b) if so, by when it is likely to be undertaken and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR

PRASAD): (a) and (b) The planning and investigation of Irrigation and Power Projects are the responsibility of the State Government. Preliminary investigations were, in the past, carried out by the Central Water and Power Commission on Bargi, Punasa, Barwaha, Haranphal, Tawa and Kolar Projects at the cost of the Sta<e Government. The State Government have, since the past few years, been carrying out further investigations in Narmada and other basins with their own staff.

## FOR PRODUCTION OF DEFENCE EQUIPMENTS

SARDAR NARINDAR SINGH BARAR:

SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of DEFENCE be pleased to state:

to Questions

- (a) whether it is a fact that the several new projects for the production of defence equipments within the country are under the consideration of Government; and
  - (b) if so, the details thereof?

MINISTER THE OF **DEFENCE** PRODUCTION (SHRI L. N. MISHRA): (a) and (b) Development and production of weapons and other defence equipment is a continuously evolving process. Consequently, a number of new items are always under examination and planning for production in the existing defence factories or in new units to be set up for this purpose. Currently the major new items under consideration for production are ammunition for medium calibre guns, medium field guns, propellants and other explosives, armoured fighting vehicles, special alloys and steels, aircraft accessories, electronic equipment and certain types of missiles.

भारत-पाक नहरी पानी संधि 185. श्री सुन्दर सिंह भण्डारी: श्री जगदीश प्रसाद माथुर:

क्या सिचाई तथा विद्युत मंत्री यह वताने की कृप। करेंगे कि :

- (क) क्या यह सच है कि 1 अप्रैल, 1970 को भारत-पाक नहरी पानी संधि की अवाध समाप्त हो जाने के पश्चात जो अतिरिक्त जल भारत को उपलब्ध हुआ है उसका पूरा उपयोग करने की स्थिति में वह अभी भी नहीं है : और
- (खः) जल का पूर्ण उपभोग करने के सम्बन्ध में सरकार की क्या योजनाएं हैं ?

f[INDO-PAK CANAL WATERS TREATY

185. SHRI SUNDAR SINGH BHANDARI

**SHRI** JAGDISH • PRASAD MATHUR:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that even after the expiry of the term of the Indo-Pak Canal Waters Treaty on the